

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

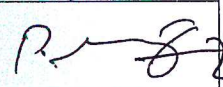
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	TP NO. 28/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 205/2019 in CP NO. 53/2008
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd
NAME OF THE PETITIONER(S)	SY Sri Kumar
NAME OF THE RESPONDENT(S)	Vision Broadband Services & (03) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukherji on v-Handsh Kumar	Adv	9887314234	

Counsel for Respondent(s):

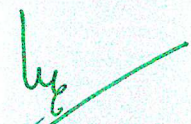
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V. PAPARAO for V.S. RAJU R. Co R3	Advocate	9848658189	

ORDER

IA No.205/2019

Proxy representing counsel on record for Petitioner prayed time stating that the counsel could not attend today for making submissions due to personal inconvenience. Counsel for the Respondent present. At request of both sides, time is enlarged for hearing submissions. Put up the matter on 18.02.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL